

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 22nd December, 2015

TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 147/2015(CZ)	Mrs. Anju Pandey Vs. M.P. Housing Development Society	Mrs. Anju Pandey, Applicant	
2.	Appeal No. 55/2015(CZ)	Pradeep Kumar Mittal Vs. Chairman MP SEIAA & Ors.	Mr. Dharamveer Sharma, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in